

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 520 /Confdl. /2015  
II-3-1/2015

Dated 15 May, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two days' Workshop on Key issues and Challenges under N.D.P.S. Act, 1985 for Special Judges dealing cases under the Act on 27.06.2015 & 28.06.2015 in the Academy. Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the Workshop shall not pray for adjustment.
2. The participants are directed to arrange their Board Diaries in such a manner that no case is listed on the dates on which they are directed to attend this Workshop. If cases have already been fixed for the same dates, summons should not be issued. However, if summons have already been issued, the parties should be informed about the change in dates.
3. The participants shall report by 9.30 a.m. on the first day of the Workshop in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
4. The participants shall come soberly dressed during the entire duration of the Workshop.
5. The participants may bring Laptop Computers or external storage device with them if they find it beneficial.
6. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone No. 0761-2628679 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939 at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles. The judicial officers included in the Workshop will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

8. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior



intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.

9. The accommodation in the Guest House of the Academy shall be available to the participants a day prior to the commencement of the Workshop and upto 10.00 a.m. on the succeeding day of the end of Workshop.
10. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the Workshop, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

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Endt. No. 521 /Confdl. /2015  
II-3-1/2015

Dated 15 May, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazeera,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhychal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
- 5.

1. Shri Alok Kumar Verma (Jr.), I A.D.J., Raisen
2. Shri Devendra Singh Solanki, Special Judge SC/ST (P.A.) Act, Barwani
3. Shri Deepak Kumar Agarwal, Special Judge, SC/ST (P.A.) Act, Bind
4. Shri Leeladhar Borasee, Special Judge, SC/ST (P.A.) Act, Mandsaur
5. Dr. Jagdish Chandra Sunhare, Special Judge, SC/ST (P.A.) Act, Sidhi
6. Shri Shiv Badan Verma, Special Judge, SC/ST (P.A.) Act, Shahdol
7. Shri Chandresh Kumar Khare, Special Judge, SC/ST (P.A.) Act, Narsinghpur
8. Shri Roopesh Chandra Varshney, Special Judge, SC/ST (P.A.) Act, Neemuch
9. Smt. Anuradha Shukla, I A.D.J., Rewa
10. Shri Sanjeev Sudhakar Kalgaonkar, Special Judge, SC/ST (P.A.) Act, Vidisha
11. Shri Rajendra Prasad Gupt, I A.D.J., Satna
12. Shri Gunwant Singh Saluja, I A.D.J., Ujjain
13. Shri Rajvardhan Gupta, II A.D.J., Morena
14. Shri Pramod Kumar Agrawal, I A.D.J., Guna
15. Shri Yogesh Kumar Gupta, Special Judge, SC/ST (P.A.) Act, Sagar
16. Smt. Savita Dubey, Special Judge, SC/ST (P.A.) Act, Dhar

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17. Shri Jashrath Raj Bachchan, III A.D.J., Katni
18. Shri Sanat Kumar Kashyap, I A.D.J., Anuppur
19. Shri Devendra Deo Dwivedi, II A.D.J., Damoh
20. Smt. Mamta Jain, XII A.D.J., Jabalpur
21. Shri Anish Kumar Mishra, II A.D.J., Mandleshwar
22. Shri Umesh Chandra Mishr, I A.D.J., (Waidhan), Singroli
23. Shri Sanjay Krishna Joshi, II A.D.J., Seoni
24. Shri Shashi Bhushan Pathak, X A.D.J., Bhopal
25. Shri Ravindra Singh Kushwah, A.D.J., Manasa, District Neemuch
26. Smt. Maya Vishwalal, I A.D.J., Jaora, District Ratlam
27. Shri Mohammad Musa Khan, V A.D.J., Mandsaur
28. Shri Devendra Pal Singh Gaur, II A.D.J., Shivpuri
29. Shri Anjani Nandan Joshi, A.D.J., Garonth, District Mandsaur

For information and compliance with a direction to the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Raisen/ Barwani/ Bhind/ Mandsaur/ Sidhi/ Shahdol/ Narsinghpur/ Neemuch/ Rewa/ Vidisha/ Satna/ Ujjain/ Morena/ Guna/ Sagar/ Dhar/ Katni/ Anuppur / Damoh/ Jabalpur/ Mandleshwar/ Singroli / Seoni / Bhopal / Ratlam / Shivpuri for information and necessary action with a request to instruct the participants Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
  1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
  2. Principal Registrar, High Court of M.P., Bench Indore, for information
  3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
  4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
  5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
  6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
  7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.




10. P.S. to Hon'ble Shri Justice \_\_\_\_\_ , High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

  
15-5-15

\*(VED PRAKASH)  
REGISTRAR GENERAL

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